

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 583/98

(O.A. 1194 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

TARAPADA BHOWMICK

- V E R S U S -

U.O.I. & ORS.

For the applicant : Mr. D.N. Sen, counsel.

For the respondents : Mr. S. Dutta, counsel.

Heard on 7.1.99

Order on 7.1.99

O R D E R

D. Purkayastha, JM

Ld. counsel Mr. Sen appearing on behalf of the applicant submits that on the day of dismissal he was at Madras in connection with his son's illness. Thereby he could not appear on that day. Considering his submission, the application for restoration is allowed. Therefore, the order dated 13.11.98 passed by this Tribunal in O.A. No. 1194/97 is recalled and the application be restored to its original file and number. The M.A. is disposed of accordingly. The O.A. will come up for hearing on 9.4.99.

B.P. Singh
(B.P. Singh)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)